

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 195 OF 2016

Dated: 14th December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

GMR Karmalanga Energy Ltd. & Anr.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Vishrov Mukherjee
Mr. Yashaswi Kant

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R.1

Mr. G. Umapathy
Mr. Aditya Singh for R.2 to R.4

Mr. R.B. Sharma for R.6 to R.9

ORDER

We have heard learned counsel for the appellant and learned counsel for Respondent No. 1 for some time.

List the matter for further hearing on **20.12.2018.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

pr/kt